

SINGLE BENCHES

1	Hon'ble The Acting Chief Justice (Friday)	(2nd half)	Cont. (Cvl.), C.M.P:- Orders, Admission, Tied-up, Assigned matters & any matter not assigned before any Hon'ble Bench.
2	Hon'ble Mr. Justice H.C. Mishra (Friday)	(2nd half)	M.A. & A.C.(SB).: - Orders, Admission & Hearing Tied-up & Assigned matters.
3	Hon'ble Mr. Justice Aparesh Kumar Singh (Friday)	(Whole day)	Arbitration matters, Company Petitions, Company Appeals. (SJ), Title Suits (arsing out of Company matters), Testamentary Suits, Probate Cases and Original Criminal Miscellaneous cases (Arising out of Company matters), Cont. (Cvl.), C.M.P :- Orders, Admission & Hearing. All matters related to Fodder Scam:- Orders, Adm. & Hearing as well as Tied-up & Assigned matters.
4	Hon'ble Mr. Justice S. Chandrashekhar (Monday to Friday) (Monday to Wednesday) (Thursday) (Friday)	(1st half) (2nd half) (2nd half) (2nd half)	WPC grouping (arising out of Suit matters):- Fresh Filing, Orders & Admission. Specially assigned Cr. Appeal(SJ) matters. WPS grouping (Dismissal, Punishment, Retiral Benefit cum Pension, Suspension & Compassionate Appointment):- Fresh Filing, Order & Admission. WPS (Dismissal, Punishment, Retiral Benefit cum Pension, Suspension & Compassionate Appointment) (2015 onwards):- Hearing. WPC grouping, Electricity matters:- Fresh Filing, Order, Adm. as well as Tied-up & Assigned matters.
5	Hon'ble Mr. Justice Amitav K. Gupta (Friday)	(2nd half)	F. A., C.R., Tr. Pet.(Cv.), S.C.L.P: - Orders, Admission & Hearing as well as Tied up and Assigned matters.
6	Hon'ble Mr. Justice Pramath Patnaik (Monday to Thursday) (Friday)	(Whole day) (Whole day)	Cr. Appeal (S.J) (up to 2003):- Hearing. Specially assigned Cr. Appeal (SJ) matters. Cr. Appeal (S.J) (up to 2003):- Hearing as well as Tied up & Assigned matters.
7	Hon'ble Mr. Justice Rongon Mukhopadhyay (Monday to Wednesday) (Thursday) (Friday)	(Whole day) (Whole day) (Whole day)	Cr. M. P., Tr. Pet.(Cr.): - Fresh Filing, Orders, Adm. & Stay matters. Cr. Rev.:- Fresh Filing, Orders & Adm.(2008 onwards). Cr. M. P., Cr. Rev.(2008 onwards) :- Hearing. Criminal Writ matters:- Fresh Filing, Orders, Admissions, Hearing & Stay matters. P. C. Act except B.A.:- Orders, Adm., Hearing Stay matters as well as Tied up & Assigned matters.
8	Hon'ble Mr. Justice Ratnaker Bhengra (Friday)	(Whole day)	Cr. Appeal (S.J).: - Hearing as well as Tied up & Assigned matters.
9	Hon'ble Mr. Justice Ananda Sen (Monday to Friday)	(1st half) (2nd half)	B.A. matters:- Orders & Admission. A.B.A.:- Orders & Admission. Tied up & Assigned matters (Friday 2nd half.)

10	Hon'ble Mr. Justice Anant Bijay Singh (Monday to Wednesday) (Thursday) (Friday)	(Whole day) (Whole day) (Whole day)	Cr. Rev.(up to 2007), A.B.A. (Int. Orders), Acq. Appeal (SJ), S. A.:- Orders, Adm. & Hearing. All Election petition:- Orders, Adm. & Hearing. S. A. & Cr. Rev.(up to 2007):- Hearing. Cr. Rev.(up to 2007), A.B.A. (Interim Orders), Acq. Appeal (SJ), S.A. :- Orders, Admission as well as Tied-up & Assigned matters.
11	Hon'ble Mr. Justice Dr. S. N. Pathak (Monday to Wednesday) (Thursday) (Friday)	(Whole day) (Whole day) (Whole day)	WPS:- Fresh Filing, Orders & Adm.(2010 onwards). WPS (2010 onwards):- Admission. All WPS (2010 onwards):- Hearing. WPS, Cont.(Cvl):- Fresh Filing, Orders & Admission(2010 onwards) as well as Tied- up & Assigned matters.
12	Hon'ble Mr. Justice Rajesh Shankar (Monday & Tuesday) (Wednesday) (Thursday) (Friday)	(Whole day) (Whole day) (Whole day) (Whole day)	WPC & WPL:- Fresh filing (except WPC arising out of Suit matters). WPC (2008 onwards) & WPL:- Orders & Admission (except WPC - Suit matters). WPC (2008 onwards) & WPL:- Hearing. WPC (2008 onwards) & WPL:- Orders, Admission as well as Tied up and Assigned matters (except WPC - Suit matters).
13	Hon'ble Mr. Justice B.B. Mangalmurti (Friday)	(2 nd half)	Cr. Appeal (S.J).:- Hearing as well as Tied up & Assigned matters.
14	Hon'ble Mr. Justice Anil Kumar Choudhary (Monday to Thursday) (Friday)	(Whole day) (Whole day)	Cr. Appeal (S.J), :- Orders, Admission & Hearing(2006 onwards). Specially assigned Cr. Appeal (SJ) matters. Cr. Appeal (S.J).:- Orders, Admission & Hearing (2006 onwards) as well as Tied up & Assigned matters.
15	Hon'ble Mr. Justice Rajesh Kumar (Monday to Friday)	(Whole day)	WPS (up to 2009):- Orders, Admission, Hearing, except WPS- (Dismissal, Punishment, Retiral Benefit, Suspension, Comp.Appointment).
16	Hon'ble Mrs. Justice Anubha Rawat Choudhary (Monday to Friday)	(Whole day)	WPC (up to 2007):- Orders, Admission & Hearing. (except WPC - Suit matters). Specially assigned Cr. Appeal (SJ) matters.
17	Hon'ble Mr. Justice Kailash Prasad Deo (Monday to Friday)	(Whole day)	Cr. Appeal (S.J) (2004-2005) :- Hearing Specially assigned Cr. Appeal (SJ) matters.

NOTE: - 1. ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.

2. LISTING OF CONT. (C), C.M.P CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.

3. ALL MOTIONS WITH REGARD TO B. A. & A. B .A. MATTERS MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE ANANDA SEN**